

**F. No. A-12024/1/2018-Admin.I(LD)**  
**Government of India**  
**Ministry of Law and Justice**  
**Legislative Department**

Legislative Department proposes to engage 06 Legal Research Associates on contract basis for a period of one year, the educational and other qualification are as under:-

**i) Education Qualification:-** Five year Integrated Bachelor's degree in Law from a recognised University or National Law University with not less than 60% marks or equivalent CGPA, in aggregate of all semesters/years up to final examination.

**ii) Age:-** Not more than 26 years as on 01.08.2018.

**iv) Preference:-** Preference shall be given to those candidates who have experience in Legislative Drafting.

2. Remuneration will be paid @ Rs. 28500/- per month. Interested and eligible candidates may submit their application in enclosed proforma within 15 days of publication of this advertisement in Newspaper.

(B M Sharma)  
Deputy Secretary to Govt. of India  
Legislative Department  
Room No. 411, "A" Wing  
Shastri Bhawan  
New Delhi-110001  
[Tel:23389014](tel:23389014)

**Application for engagement of Legal Research Associates  
in the Legislative Department, Ministry of Law and Justice on  
contract basis**

1.	Name in full (in Block letters)					Paste a passport size photograph here
2.	Father/Mother Name					
3.	Date of birth and age as on 01.08.2018					
4.	i) Address for Correspondence  ii) Permanent address					
5.	Educational qualifications	Course Name	Institute and/ or University Name	Date of passing	Percentage/ CGPA	
6.	Whether pursued five year Integrated Bachelor's degree in Law or not?					
7.	Experience, if any					
8.	Telephone Number					
9.	E-mail address					
10.	Additional relevant information, if any, in support of your suitability for the said engagement, attach a separate sheet, if required.					

I hereby declare that above particulars mentioned in the application are correct and true to the best of my knowledge and belief, if particulars mentioned by me are found false at any stage then I shall be liable to be terminated without any notice.

Place :

Date :

Signature



